



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,9th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 1:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

35	PIL/7/2015 FIXED	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
36	WA/325/2021 BY SLIP	ABDUS SHOHID CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. R A CHOUDHURY	GA, ASSAM SC, PWD
37	I.A.(Civil)/3667/2022 CONNECTED WITH ITEM NO. 32 OF THE DAILY CAUSE LIST in I.A.(Civil)/3465/2022	THE STATE OF ASSAM AND 3 ORS. Versus AMIT KUMAR DEB AND ANR.	MR. D NATH	MR H I CHOUDHURY MR. H I CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
7)	MR D MONDAL	07-12-2022	To	15-12-2022
8)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
9)	MR. B HALDAR	02-12-2022	To	16-12-2022
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14)	MR. O P BHATI	08-12-2022	To	11-12-2022

15)	MR M Z AHMED	07-12-2022	To	10-12-2022
16)	MS B DUTTA	07-12-2022	To	10-12-2022
17)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
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20)	MR. A SANCHETI	07-12-2022	To	09-12-2022
21)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
22)	MR B P BORAH	07-12-2022	To	09-12-2022
23)	MR. B BARMAN	07-12-2022	To	12-12-2022
24)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
25)	MR. S SINHA	07-12-2022	To	19-12-2022
26)	MR S HOQUE	07-12-2022	To	16-12-2022
27)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

7	I.A.(CrI.)/762/2022 B/O, WITH CRL.A(J)/107/2017 (D/O), P.B. 2 NOS. in CRL.A(J)/107/2017	RITA DAS MOZUMDAR Versus THE STATE OF ASSAM	MS. R D MOZUMDAR	PP, ASSAM
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/7871/2022 FIXED	FARUK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, SEBA
59	WP(C)/7985/2022 B/O	BIPLAB SINGHA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR K P PATHAK MS. S CHUTIA MS. P CHUTIA	SC, HIGHER EDU SC, APSC
ADMISSION				
60	I.A.(Civil)/347/2021 WITH OFFICE NOTE FIXED in WP(C)/9550/2019 WITH WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS. DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C
ORDERS				
61	WP(C)/7196/2022 FIXED CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST	HOREN CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
14	I.A.(CrI.)/348/2022 WITH LCR 5 FILES, P.B.-2, OFFICE NOTE, B/O in CrI.A./134/2022 WITH CrI.A./134/2022	ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	PP, ASSAM
		ANUJ KR. DAS @ ANIMESH Versus STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 1:15 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	WP(C)/7668/2022 FIXED, PERSONAL APPEARANCE	MANOJ KR DAS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	MR. S K MEDHI DY.S.G.I. SC, RAILWAY
56	WP(C)/7709/2022 FIXED, PERSONAL APPEARANCE	BISWAJIT NATH AND 31 ORS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	SC, RAILWAY
57	WP(C)/7888/2022 FIXED	NURUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	GA, ASSAM
<u>ADMISSION</u>				
58	WP(C)/4635/2020 FIXED	KANKANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
59	WP(C)/3999/2021 BY SLIP	KARAN JAIN Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S CHETIA (r-2,3) SC, INCOME TAX
<u>ORDERS</u>				
60	I.A.(Civil)/3658/2022 WITH WP(C)/1476/2022(D/O), B/O in WP(C)/1476/2022	NRIPENDRA NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
61	I.A.(Civil)/1278/2021 BY SLIP in El.Pet./1/2021	KARIM UDDIN BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS	MR K P PATHAK MR H I CHOUDHURY MR S BORTHAKUR MR B CHOUDHURY	MR D MAZUMDER MR. M A I HUSSAIN MR A R BHUYAN
	WITH El.Pet./1/2021	AMINUL HAQUE LASKAR Versus KARIM UDDIN BARBHUIYA AND 12 ORS.	MR D MAZUMDER MR N DUTTA MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR K P PATHAK MR S BORTHAKUR MR H I CHOUDHURY Mr M U Ahmed (R7) MR. S H ZAMAN (R9) MR B CHOUDHURY MR R SENSUA MS R A MOSTAFI (R5) MS. T A AHMED (R8)
	WITH REP/1/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1237/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR AND 12 ORS.	MR G J SAIKIA MR. K R BOROOAH	
	WITH I.A.(Civil)/1437/2021 in El.Pet./1/2021	SAYAL AHMED BARBHUIYA Versus AMINUL HAQUE LASKAR	MR. K R BOROOAH	MR A HUSSAIN
	WITH I.A.(Civil)/1569/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR A R BHUYAN	MR G J SAIKIA
	WITH I.A.(Civil)/1799/2021 in El.Pet./1/2021	AMINUL HAQUE LASKAR Versus SAYAL AHMED BARBHUIYA	MR D MAZUMDER MR. A R BHUYAN MR. M A I HUSSAIN	

WITH

I.A.(Civil)/2073/2021
in El.Pet./1/2021

AMINUL HAQUE LASKAR
Versus
SAYAL AHMED BARBHUIYA

MR. A R BHUYAN
MR. M A I HUSSAIN
N ISLAM

MR G J SAIKIA

WITH

I.A.(Civil)/3137/2022
in El.Pet./1/2021

AMINUL HAQUE LASKAR
Versus
KARIM UDDIN BARBHUIYA AND 12 ORS.

MR. A R BHUYAN
MR. M A I HUSSAIN

MR G J SAIKIA

MOTION

- 62 WP(C)/7771/2022
FIXED POPULAR INDUSTRIAL FOOD PRODUCT AND ANR
Versus
THE STATE OF ASSAM AND 4 ORS MR. M A SHEIKH
MR M H CHOUDHURY
K U AHMED
MS F INTAZ GA, ASSAM
- 63 WP(C)/7787/2022
FIXED SURENDRA KUMAR NATH
Versus
THE STATE OF ASSAM AND 3 ORS MR. N B P SINGHA
MR. D BARMAN GA, ASSAM
SC, REVENUE
- 64 WP(C)/7828/2022
FIXED AMLAN JYOTI BARUAH
Versus
THE STATE OF ASSAM AND 3 ORS MR F KHAN
MR U CHAUDHURY
M. GLORY
RHITUSHREE TALUKDAR
P. NATH
Q. KIBA
K. SUMI SC, FOREST
- 65 WP(C)/7846/2022
FIXED BUDHESWAR PEGU
Versus
THE STATE OF ASSAM AND 3 ORS MR J PAYENG
MS. C BARMAN
MS A PAYENG GA, ASSAM
SC, REVENUE
- 66 WP(C)/7855/2022
FIXED MADHAB DAS
Versus
THE STATE OF ASSAM AND 5 ORS MR. S P ROY
JYOTISH DAS GA, ASSAM
MS. S KUMARI
- 67 WP(C)/7889/2022
FIXED KARUNA DEURY
Versus
THE STATE OF ASSAM AND 6 ORS MR. K SARMA
MR. S BORUAH SC, P AND R.D.
GA, ASSAM
SC, BTC
- 68 WP(C)/7966/2022
B/O DIPON KUMAR DAS AND 8 ORS
Versus
THE STATE OF ASSAM AND 6 ORS MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MR. P DAIMARY
MR. R. KARIM SC, P AND R.D.
GA, ASSAM
- 69 WP(C)/7977/2022
B/O M/S KAKINI BAHUMUKHI SAMABAY SAMITI LTD
Versus
THE STATE OF ASSAM AND 7 ORS MR. P J SAIKIA, SR. ADV
MR. P BORDOLOI
MR. D N BORAH SC, CO OP
GA, ASSAM
- 70 WP(C)/7981/2022
CAVT. NO.13732/022,
B/O ABDUL KUDDUS
Versus
THE STATE OF ASSAM AND 6 ORS. MR B D DAS
MR D KALITA GA, ASSAM
MR. S KATAKI (FOR
CAVEATOR)
MS. R DUTTA (FOR
CAVEATOR)
SC, IWT
- 71 WP(C)/7984/2022
B/O ABCI INFRASTRUCTURES PVT. LTD.
Versus
THE UNION OF INDIA AND 3 ORS. DR. ASHOK SARAF
MR S J SAIKIA
MR. N N DUTTA
MR P K BORA
B SARMA
MR. G. DUTTATRAY SC, NF RLY

ADMISSION

- 72 WP(C)/3271/2022
FIXED JAYDEEP GOALA
Versus
THE STATE OF ASSAM AND 4 ORS. MR. P MAHANTA
MR. R B GOHAIN
MR A KHARSOHUM SC, FOREST
- 73 WP(C)/3295/2022
FIXED JAYDEEP GOALA
Versus
THE STATE OF ASSAM AND 4 ORS. MR. P MAHANTA
MR. R B GOHAIN SC, FOREST
- 74 WP(C)/7805/2022
FIXED M/S HOTEL GATEWAY GRANDEUR
Versus
THE UNION OF INDIA AND 2 ORS MS. M L GOPE
MS. N HAWELIA
MS. N GOGOI
MR S K SAHA SC, GST
ASSTT.S.G.I.

BAIL HEARING (BA)

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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
7)	MR D MONDAL	07-12-2022	To	15-12-2022
8)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
9)	MR. B HALDAR	02-12-2022	To	16-12-2022
10)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
11)	MRS. B GOGOI	05-12-2022	To	16-12-2022
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13)	MR. M DUTTA	06-12-2022	To	11-12-2022
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15)	MR M Z AHMED	07-12-2022	To	10-12-2022
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17)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
18)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
19)	MR S SANCHETI	07-12-2022	To	09-12-2022
20)	MR. A SANCHETI	07-12-2022	To	09-12-2022
21)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
22)	MR B P BORAH	07-12-2022	To	09-12-2022
23)	MR. B BARMAN	07-12-2022	To	12-12-2022
24)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
25)	MR. S SINHA	07-12-2022	To	19-12-2022
26)	MR S HOQUE	07-12-2022	To	16-12-2022
27)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,9th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 57-113), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	WP(C)/5557/2022 B/O	KHAGEN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAJN MR. H. BURAGOHAJN MS A DEVI MS. H BORAH	SC, HIGHER EDU MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED
ADMISSION				
55	WP(C)/725/2022 FIXED	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
	WITH I.A.(Civil)/1481/2022 in WP(C)/725/2022	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA

LEAVE NOTE OF ADVOCATES FOR 09/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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7)	MR D MONDAL	07-12-2022	To	15-12-2022
8)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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26)	MR S HOQUE	07-12-2022	To	16-12-2022
27)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,9th December 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

59	Bail Appln./3259/2022 (CONNECTED WITH ITEM NO. 57 IN THE DAILY CAUSE LIST), FIXED	BHASKAR RAO Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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17)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
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29)	MR B D DAS	12-12-2022	To	06-01-2023



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[For Friday,9th December 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
67	Cont.Cas(C)/725/2022 FIXED CONNECTED WITH ITEM NO. 37 IN THE DAILY CAUSE LIST	JAGANNATH KUMAR Versus PALLAV GOPAL JHA AND 6 ORS.	MR. K SINGHA MR P J PATAR	
ORDERS				
68	WP(C)/961/2014 FIXED	MD. ABDUL KAYUM TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	MRS.V L SINGH SC, K A A C MRJ CHUTIA SC, REVENUE
69	Cont.Cas(C)/506/2022 FIXED	RUPAM DAS Versus RAKESH AGARWAL	MR. J LASKAR MR R DAS	
70	Cont.Cas(C)/512/2022 FIXED	ANUPAM SINGHA Versus RAKESH AGARWAL	MR. J LASKAR MR R DAS	

LEAVE NOTE OF ADVOCATES FOR 09/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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8)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
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27)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/1850/2021 FIXED	SANCHITA BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR. K KONWAR MR. B SARMA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY MR M P GOSWAMI	MR. D DAS SR. ADV GA, ASSAM R SARMAH SC, F.T
51	WP(C)/454/2022 FIXED	GS-192254K SRI BORASE PRADEEP VIKRAM Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	MR. C K S BARUAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGMENT

46	Crl.A./66/2008 (AT 10:30 AM)	RAMESH PODDAR and ANR. Versus THE STATE OF ASSAM	MRS M ABDULLAH P MS.F HUSSAIN MS D SAIKIA,AMICUS CURIAE	MR. P S LAHKAR(PP, ASSAM) PP, ASSAM
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FOR HEARING U/O XLI RULE II C.P.C.

47	RSA/90/2022 B/O WITH I.A.(Civil)/1582/2022 in RSA/90/2022	PIKUMONI DAS @ KALITA Versus PRADIP KALITA PIKUMONI DAS @ KALITA Versus PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE MR. B J MUKHERJEE
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ORDERS

48	I.A.(Crl.)/390/2021 WITH OFFICE NOTE, LCR 3 FILES, FIXED in Crl.A./158/2021 WITH Crl.A./158/2021	ROSHID ALI Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
49	I.A.(Civil)/2189/2021 FIXED in Arb.A./9586/2021 WITH Arb.A./9586/2021 (Filing Number)	THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD. THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD. B	MR B N SARMA MS. N BARUAH	MR S KHOUND MR. K MOHAMMED
50	I.A.(Civil)/986/2022 B/O in RSA/37/2020	ABDUL REZZAK Versus ON THE DEATH OF AIMONA KHATUN HER LEGAL HEIR ABDUL KHALEK AND ORS.	MR. J AHMED	

WITH
RSA/37/2020

ABDUL REZZAK
Versus
ON THE DEATH OF MOWAZZAM
HUSSAIN, HIS LEGAL HEIRS
REPRESENTING AND 3 ORS.

MR. J AHMED
MS A HUSSAIN

MR F U BARBHUIYA
MS S DAS

WITH
I.A.(Civil)/987/2022
in RSA/37/2020

ABDUL REZZAK
Versus
ON THE DEATH OF AIMONA KHATUN HER
LEGAL HEIR ABDUL KHALEK AND ORS

MR. J AHMED

WITH
I.A.(Civil)/988/2022
in RSA/37/2020

ABDUL REZZAK
Versus
ON THE DEATH OF AIMONA KHATUN HER
LEGAL HEIRS ABDUL KHALEK AND ORS

MR. J AHMED

WITH
51 RSA/66/2020

NOZRUL ISLAM AND 11 ORS
Versus
ABDUL REZZAK AND 7 ORS

MS. R CHOUDHURY
MR F U BARBHUIYA
MS S DAS

MR. J AHMED
MS A HUSSAIN
MR Z RAHMAN

HEARING

52 Crl.A./179/2011
WITH LCR 6 FILES, FIXED

ANANTA CHANGMAI and 4 ORS
Versus
THE STATE OF ASSAM

MR.A KHANIKAR
MR.B KALITA
MRS.P BORA

PP, ASSAM

WITH
53 Crl.A./169/2011

BIKASH CHANGMAI AND 2 ORS
Versus
THE STATE OF ASSAM

MR.M CHOUDHURY
MR.M MAHANTA
MR.B BURAGOHAIN
MR.P BOIRAGI
MS.B TALUKDAR
MS.S GOGOI
MR.P K MUNIR
MRB B BARUAH

PP, ASSAM

54 RSA/178/2012
WITH LCR, FIXED

DHIREN DEKA and ORS,
Versus
LOKESWAR DEKA @ LAKHESWAR DEKA,

MRG P BHOWMIK
MR.R P SARMAH
MR.M R LASKAR
MS.S SARMA(P-1to16)
MRM R ADHIKARI
MS.N BARMAN(P-1to16)
MR.M CHIRING
MR.N HASAN(P-1to16)
MR.J ROY(P-1to16)
MS.S KAKATI(P-1to16)
MR.S BORTHAKUR(P-1to16)
MR.D C C PHUKAN

MR.P C DEKA
MR.M CHETIA

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LEAVE NOTE OF ADVOCATES FOR 09/12/2022

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1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MR. N BORUAH	30-11-2022	To	12-12-2022
5)	MS. S D GUPTA	02-12-2022	To	20-12-2022
6)	MR. V K CHOPRA	06-12-2022	To	09-12-2022
7)	MR D MONDAL	07-12-2022	To	15-12-2022
8)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
9)	MR. B HALDAR	02-12-2022	To	16-12-2022
10)	MS. P CHAKRABORTY	02-12-2022	To	10-12-2022
11)	MRS. B GOGOI	05-12-2022	To	16-12-2022
12)	MR. N SHARMA	05-12-2022	To	12-12-2022
13)	MR. M DUTTA	06-12-2022	To	11-12-2022

14)	MR. O P BHATI	08-12-2022	To	11-12-2022
15)	MR M Z AHMED	07-12-2022	To	10-12-2022
16)	MS B DUTTA	07-12-2022	To	10-12-2022
17)	MR. ANUP MRINAL DUTTA	07-12-2022	To	10-12-2022
18)	MR. R C SANCHETI	07-12-2022	To	09-12-2022
19)	MR S SANCHETI	07-12-2022	To	09-12-2022
20)	MR. A SANCHETI	07-12-2022	To	09-12-2022
21)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
22)	MR B P BORAH	07-12-2022	To	09-12-2022
23)	MR. B BARMAN	07-12-2022	To	12-12-2022
24)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
25)	MR. S SINHA	07-12-2022	To	19-12-2022
26)	MR S HOQUE	07-12-2022	To	16-12-2022
27)	MR. M BHAGABATI	07-12-2022	To	12-12-2022
28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,9th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
59	Bail Appln./3424/2022 B/O	JOHAR ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS. P SAIKIA	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./3118/2022 FIXED	DWIPEN DAIMARY Versus THE STATE OF ASSAM	H. H KINIMI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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28)	MR S BORTHAKUR	08-12-2022	To	09-12-2022
29)	MR B D DAS	12-12-2022	To	06-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Friday,9th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./3429/2022 B/O	SAMESWAR BRAHMA MUSHAHARY @ SUMESWAR BRAHMA Versus THE STATE OF ASSAM	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
ORDERS				
32	CrI.A./236/2022 WITH OFFICE NOTE, LCR 3 FILES, FIXED WITH I.A.(CrI.)/566/2022 in CrI.A./236/2022	ABDUS SALAM AND ANR Versus THE STATE OF ASSAM ABDUS SALAM AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/12/2022

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